GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO.4286 TO BE ANSWERED ON 13TH DECEMBER, 2019

MELAMINE IN MILK

4286. SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the details of food and non-food items in which melamine material is being used in the country;
- (b) whether melamine is also being used in making protein rich dry milk;
- (c) if so, whether the use of melamine protein rich dry milk in the country has approval of FSSAI and if so, the details thereof;
- (d) whether study has also been conducted regarding harmful effects of using melamine in protein rich dry milk in the country; and
- (e) if so, the details and findings thereof along with corrective measures taken by the Government?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY

(a) to (c): The use of melamine either as an ingredient or as an additive is not permitted in any food.

Further, Food Safety and Standards Authority of India (FSSAI) has specified maximum limits for presence of melamine in foods, including infant foods and milk to address the issue of incidental presence of melamine as a contaminant. These limits are set on the basis of a proper risk assessment and aligned with the Codex Standard for Contaminants and Toxins in Food and Feed (CODEX STAN 193-1995) which are considered to be referral standards globally.

(d) to (e): Indian Council of Medical Research (ICMR) has informed that they have not carried out any study regarding harmful effects of using melamine in protein rich dry milk in the country